

ment of the Division Bench of the Madras High Court in April, 1967 holding that sub-sections (2), (2-A) and (5) of Section 8 of the Central Sales Tax Act, 1956 offended Article 301 and Article 303(1) of the Constitution; and

(b) if so, the reaction of Government thereto?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The State Government have gone up in appeal before the Supreme Court against the above judgment. The decision of the Supreme Court, who have granted a stay of the order of the Madras High Court, is awaited.

#### Variety shows by Film Folks in Aid of Bihar Relief Fund

1798. Shri Baburao Patel: Will the Minister of Social Welfare be pleased to state:

(a) the number of variety shows given by the film folks in aid of the Bihar Drought Relief Fund, the dates and places where they were given and the total amount collected from them;

(b) the total amount spent in putting up these shows;

(c) the amount of funds that remain after meeting all expenses for famine relief in Bihar;

(d) the amount disbursed and the dates on which it was disbursed;

(e) whether it is a fact that money collected for this purpose in Bombay still remains unutilized for the purpose for which it was collected; and

(f) if so, the reasons therefor?

The Minister of State in the Department of Social Welfare (Shrimati Phulem Chha): (a) to (f). The information asked for is being collected

and will be laid on the Table of the House when received.

#### Indians having Bank Accounts Abroad

1799. Shri Hukam Chand Kachwai:  
Shri Baburao Patel:  
Shri Ram Singh Ayarwal:  
Shri A. B. Vajpayee:  
Shri N. S. Sharma:  
Sri Shri Gopal Saboo:  
Shri Brij Bhushan Lal:  
Shri Sharda Nand:  
Shri P. G. Sen:  
Shri J. B. Singh:  
Shri Bharat Singh Chauhan:  
Shri Ranjit Singh:

Will the Minister of Finance be pleased to state:

(a) how many of the 1296 persons who are holding bank accounts abroad, mostly in U.K., U.S.A. and Switzerland, are Cabinet Ministers, film stars, film producers, film directors and other film personnel;

(b) the names of such account holders and the names of the banks and the countries where such bank accounts are maintained;

(c) the manner in which these account holders transfer the money from India; and

(d) the names of ex-rulers who hold such accounts and where?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (d). Efforts are being made to collect the information to the extent possible and the same will be laid on the Table of the House.

#### Rural Industrial Projects in Orissa

1800. Shri Chintamani Panigrahi: Will the Minister of Planning be pleased to state:

(a) the number of rural industrial projects functioning at present in Orissa; and

(b) the financial assistance given to the Orissa Government during the